

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1048-1049 of 2019

IN THE MATTER OF:

MSC Mediterranean Shipping Company S.A. ...Appellant

Versus

**C.A. Kannan Tiruvengadam,
R.P. of BRG Iron & Steel Company Pvt. Ltd. & Anr. ...Respondents
Present:**

For Appellant: Mr. Krishnaraj Thaker, Advocate.

**For Respondent: Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay, Mr.
Saptarshi Mandal, Advocates for RP.
Mr. Bhuvnesh Satija, Advocate for R-2.**

WITH

Company Appeal (AT) (Insolvency) No. 200 of 2020

IN THE MATTER OF:

**Assistant Commissioner of Customs,
Special Disposal Cell (Port), Kolkata ...Appellant**

Versus

**C.A. Kannan Tiruvengadam,
R.P. of BRG Iron & Steel Company Pvt. Ltd. & Ors. ...Respondents
Present:**

For Appellant: Mr. Bhuvnesh Satija and Mr. Ajinkya Tiwari, Advocates.

**For Respondent: Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay, Mr.
Saptarshi Mandal, Advocates for RP.
Mr. Krishnaraj Thaker and Sreenita Ghoshdastidar,
Advocates for R-3.**

ORDER
(Virtual Mode)

22.09.2020 Parties may file brief Written-Submissions not more than three pages before next date.

List both these Appeals 'For Admission (After Notice) Hearing' on **06th October, 2020.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**